

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 118**  
ANSWERED ON 09.02.2021

PROMOTION OF ENTREPRENEURSHIP AMONG RURAL YOUTH

\*118. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to launch any action plan or scheme to promote entrepreneurship among the rural youth of the country;
- (b) if so, the details thereof; and
- (c) the salient features of the said action plan/schemes?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the table of the House.

**Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 118 due for answer on 09.02.2021**

(a) to (c) Presently, there is no proposal to launch any action plan or scheme to promote entrepreneurship among the rural youth of the country. However, Ministry of Rural Development is implementing the following two programmes of Entrepreneurship promotion in rural areas as part of National Rural Livelihoods Mission (NRLM) :-

1. Skilling of rural youth for entrepreneurship development through Rural Self Employment Training Institutes (RSETI)
2. Start-up Village Entrepreneurship Programme (SVEP)

**Rural Self Employment Training Institutes (RSETI)**

Rural Self Employment Training Institutes (RSETI) is a bank led programme for skill development for self-employment. The Ministry provides funds for training cost of rural poor youths and provide infrastructure funds of Rs. 1 crore each to one RSETI per District. RSETIs provide training to rural poor youth in 58 National Skills Qualifications Framework (NSQF) aligned courses and 5 Entrepreneurship Development Programme (EDP) courses. There are 585 RSETIs functional in 33 States/UTs. The Physical achievement (number of candidates trained and settled) under RSETIs during the last 5 years and current year is given below:-

<b>Financial Year</b>	<b>Trained</b>	<b>Settled</b>
2015-16	436385	300524
2016-17	445143	364536
2017-18	423343	350097
2018-19	403672	296307
2019-20	384025	281645
2020-21 (till 31.12.2020)	111367	93874
<b>TOTAL</b>	<b>2203935</b>	<b>1686983</b>

The Annual Action Plan targets of RSETIs for Financial Year 2020-21 is given at Annexure.

**Start-up Village Entrepreneurship Programme (SVEP)**

The Ministry of Rural Development (MoRD) is implementing the Start-up Village Entrepreneurship Programme (SVEP), as a sub-scheme under DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM). The objective of the scheme is to help the rural poor including youth to set-up enterprises at the village level in non-agricultural sectors.

The salient features of the program are:

- a. SVEP aims to support rural entrepreneurs by developing an eco-system for supporting small businesses in rural areas.
- b. The eco-system comprises of a cadre of Community Resource Persons - Enterprise Promotion (CRP-EP) who will provide business support services to entrepreneurs.

- c. A dedicated fund called Community Enterprise Fund (CEF) is set-up to provide seed capital for enterprises.
- d. A Block Resource Centre (BRC), the dedicated centre at the block level for supporting enterprise promotion is established in each block.
- e. An exclusive team comprising of block anchors, mentors and Block Programme Managers (BPM) - SVEP at the block level with a clear understanding of business dynamics and entrepreneurship helps in implementing SVEP.

As per the SVEP guidelines, States have to submit supplementary Annual Action Plans (AAPs) for identified blocks. Once approved, a Detailed Project Report (DPR) is prepared for the block which provides, among other things, the details regarding the potential number of enterprises to be formed over the 4-year project period.

As on 31st December, 2020, 182 projects have been approved across 29 States/UTs in the country. 147 Detailed Project Reports (DPRs) have been approved to support 2.29 lakh enterprises. As on 31st December, 2020, 1,25,595 enterprises have been supported.

SVEP does not have a State wise allocation of funds. Supplementary AAPs are submitted by States/UTs. Once approved, funds are released in three installments of 25%, 50% and 25% respectively for implementation of projects.

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**ANNEXURE REFERRED TO IN REPLY OF STARRED QUESTION NO 118 FOR  
REPLY IN LOK SABHA ON 09.02.2021**

<b>Annual Action Plan 2020-21</b>		
<b>Sl No.</b>	<b>Name of the State/UT</b>	<b>Target: No. of candidates to be trained</b>
1	Andhra Pradesh	10810
2	Arunachal Pradesh	360
3	Assam	13335
4	Bihar	27050
5	Chattisgarh	12680
6	Gujarat	20727
7	Haryana	15170
8	Himachal Pradesh	5941
9	Jharkhand	17610
10	Karnataka	25453
11	Kerala	9875
12	Madhya Pradesh	34120
13	Maharashtra	26392
14	Manipur	490
15	Meghalaya	1965
16	Mizoram	750
17	Nagaland	400
18	Odisha	21961
19	Punjab	10090

20	Rajasthan	28898
21	Sikkim	390
22	Tamil Nadu	23200
23	Telangana	6855
24	Tripura	2490
25	Jammu & Kashmir	7810
26	Andaman and Nicobar Islands	402
27	D & N Haveli	750
28	Ladakh	610
29	Lakshadweep	160
30	Pondicherry	750
31	Uttar Pradesh	52925
32	Uttarakhand	6895
33	West Bengal	12885
	GRAND TOTAL	400199